

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA - 307 of 2014 in
DFR 1758 of 2014**

Dated 11th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Hisar Industries Association
Versus**

.... Appellant(s)

**Haryana Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Pallavi Mohan a/w
Mr. R.K. Jain
Ms. Richa Sharma (Rep.)

ORDER

**IA - 307 of 2014
*(Appl. for Leave to file the Appeal)***

Issue notice to the Respondents returnable on 21.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 21.08.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js